

Pearl Yamha and Vicky Mopeds, for which Central Government quotas have been earmarked recently.

Credit Squeeze on Cotton Trade

600. Shri Sharda Nand;
Shri J. B. Singh;
Shri Bharat Singh Chauhan;
Shri Ranjit Singh:

Will the Minister of Commerce be pleased to state:

(a) whether Government have decided to impose credit squeeze on the cotton trade to curb hoarding and speculative deals in the raw cotton; and

(b) if so, the extent of squeeze imposed and the steps taken by Government to ensure that the credit squeeze does not hit the cotton growers?

The Deputy Minister in the Ministry of Commerce (Shri Shaq Qureshi):

(a) and (b). Yes, Sir. Instructions have been issued by the Reserve Bank of India to all scheduled commercial banks to restrict advances to mills and trade to cotton stocks which are covered by purchase/movement permits issued by the Textile Commissioner to the Government of India and in other cases to curtail generally the advances to 85% of the previous year's level. These credit restrictions do not apply to growers.

Production of Mill Cloth

601. Shri Yogendra Sharma: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the per capita availability of mill cloth declined sharply between 1956 and 1966; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Commerce (Shri Shaq Qureshi): (a) Yes, Sir. The per capita availability of mill-made cloth has declined from 10.63 metres in 1956 to 1:63 metres (Provisional) in 1966.

(b) The decline in per capita availability of mill cloth is due to a variety of reasons, such as increase in population without a corresponding increase in the production of cloth in the mill sector. On the other hand, there has been a greater growth of the decentralised sectors, such as handlooms and powerlooms, with the result that the additional internal requirement of cloth is being met to a larger extent by these sectors. The per capita availability in the decentralised sector has increased from 4.08 metres in 1956 to 6.12 metres in 1966.

Trade Agreement with Spain

602. Shri Ramachandra Veerappa;
Shri N. K. Sanghi;
Shri Y. A. Prasad:

Will the Minister of Commerce be pleased to state:

(a) whether there is any proposal to conclude a trade agreement with the Government of Spain;

(b) if so, the steps taken in the matter; and

(c) when it is likely to be finalized?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) and (c). Does not arise.

Indo-Polish Trade Pact

603. Shri Ramachandra Veerappa;
Shri N. K. Sanghi;
Shri M. Rampure;
Shri George Fernandes;
Shri J. H. Patel;
Shri A. Sreedharan;
Shri Madhu Limaye;
Shri M. Sudarshanam;
Shri Ebrahim Sulaiman Sait:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that an Indo-Polish Trade Pact has been signed in April, 1967;

(b) if so, the main features of the agreement; and

(c) when it is likely to come into effect?

The Minister of Commerce (Shri Dimosh Singh): (a) to (c). An Indian Trade Delegation which visited Warsaw recently discussed with the Polish Trade Delegation prospects of trade during the year 1967 and concluded its discussions on 12th April, 1967. It is expected that the trade between the two countries will reach a level of Rs. 650 million in the year 1967.

The exports from Poland will consist of machine tools, ships' equipment, fishing vessels, drilling rigs, capital goods, various chemicals, fertilizers, sulphur, drugs and medicines, rolled steel products. Particular mention has to be made of the appreciable quantities of sulphur and urea (fertiliser) which have been offered by Poland to India.

The exports from India will consist of the usual agricultural based item like coffee, tea, pepper, deoiled cakes, tobacco and cotton waste. Indian manufactured goods like tyres and tubes, machine tools, readymade garments, leather footwear, steel products, such as rods and bars and steel pipes including high pressure steel pipes, textile machinery and accessories and coil manufactures:

L.C.I. (India) Private Limited

694. Shri C. C. Desai: Will the Minister of Industrial Development and Company Affairs be pleased to place on the Table a statement showing the nature and details of the internal distribution indulged in by the following three companies which are wholly or substantially foreign owned:

- (1) I.C.I. (India) Private Limited;
- (2) Metal Box Company of India Limited; and
- (3) Lever Brothers Limited or its subsidiaries or branches?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): The nature and details of the arrangements for internal distribution

of products are not readily available. The details are being collected and will be placed on the Table of the House as soon as these are available.

Manufacture of Transistor Sets

595. Shrimati Tarkeshwari

Sinha:

Shri M. S. Vidyarthi:

Shri Mohan Swarup:

Shri V. Krishnamoorthi:

Shri George Fernandes:

Shri J. H. Patel:

Shri Madhu Limaye:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government have cancelled the essentiality certificates issued to the small industrialists engaged in the manufacture of cheap transistor sets in the country;

(b) if so, the reasons therefore;

(c) whether Government's action is going to cause loss of crores of rupees invested by the small scale manufacturers in the manufacture of low price transistor radios; and

(d) whether permission to allow production of low cost transistor radios was given after Government accepted Chanda Committee's recommendations that low price transistors for use in rural areas should be extensively manufactured?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir. No essentiality certificates are required for small scale units already engaged in the manufacture of radio sets. The question of issue of import licences for the year 1967-68 to new units is under consideration.

(b) and (c). Do not arise.

(d) No specific permission for manufacturing low cost transistor sets has been given to units in the small scale sector, nor is such a permission necessary.